

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1052(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2018**

**NAME OF THE COMPANY: M/s. Anubha Industries Pvt. Ltd. V/s. Best Retail
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Dhawal Jain, Advocate

For the Respondent (s) : Mr. Shobhit Nanda, Advocate

ORDER

Ld. Counsel for the Petitioner confirms that the matter has been settled in full and he therefore wishes to withdraw the said petition.

Dismissed as withdrawn.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**